

food assistance of the order of U.S. \$46 million have already commenced. Supply of 1.5 million tonnes under PL-480 is expected to be authorised shortly. Besides direct food assistance, Government is also trying to obtain indirect assistance in the form of financing fertilizers, pesticides etc., for growing more food as also other types of assistance such as debt rescheduling which would release foreign exchange resources for purchase of food on World markets. The nature and extent of this type of assistance is under consideration of the member countries and institutions of the Consortium.

#### Aid Received from Abroad

\*673. **Shri D. N. Patodia:** Will the Minister of Finance be pleased to state:

(a) the annual aid received separately from Rupee-payment countries and from non-rupee payment countries from 1961 onwards;

(b) the amount utilised, the amount lapsed and the amount repaid out of the total amount of aid sanctioned; and

(c) the percentage of the aid received from rupee-payment countries which was untied and was non-project aid as compared to the Non-rupee payment countries?

**The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai):** (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No. LT-744] 67].

(c) Nil (as no aid received from rupee payment countries is untied).

#### U.S. Financial Loan

\*674. **Shri A. B. Vajpayee:**  
**Shri Kanwar Lal Gupta:**

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that in an agreement signed recently with the

United States of America, India will get a credit of Rs. 90 crores; and

(b) if so, the main details of the agreement and the purpose for which the credit will be utilised?

**The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai):** (a) Yes, Sir. The Agreement relating to the 'Commodity Programme Assistance—1967' for \$132 million (Rs. 99 crores) was signed with the United States Agency for International Development on the 10th May, 1967.

(b) According to the Agreement, there is to be no repayment of the principal amount for the first ten years; the repayments will then commence and be made in dollars in approximately equal half yearly instalments over the next thirty years. Interest is payable semi-annually in dollars at the rate of 1 per cent per annum during the first ten years and thereafter at the rate of 2½ per cent. per annum for the remaining 30 years. The loan will be used to finance foreign exchange costs of imports from U.S.A. of a broad variety of commodities and equipment such as fertilizers, pesticides, machinery parts, spare parts and other commodities required to help increase both agricultural and industrial production.

#### Freight Charges on PL-480 Imports

\*675. **Shri Vishwa Nath Pandey:** Will the Minister of Finance be pleased to state:

(a) the total freight charges for PL-480 imports in terms of foreign exchange during the current year;

(b) whether these charges are considered to be on the high sides; and

(c) how it is proposed to meet these charges?

**The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai):** (a) and (b). The total freight charges for 1967-68 cannot be stated at

this stage as total PL-480 imports of foodgrains, cotton, soyabean oil, etc. which are likely to materialise are not known. However the approximate unit costs of freight which we have to bear are as follows:

- (i) For every one million tonnes of wheat and milo—Rs. 9 crores.
- (ii) For every one lakh bales of cotton—Rs. one crore.
- (iii) For every one lakh tonnes of soyabean oil—Rs. 1.60 crores.

These charges are the same as at world market rates since the excess, if any, for shipments on American vessels is absorbed by the U.S. Government.

(c) Payment for freight charges is made from our free foreign exchange resources.

#### सामान्य बीमे का राष्ट्रीकरण

- \* 676. श्री प्रकाशवीर शास्त्री :  
 श्री रघुवीर सिंह शास्त्री :  
 श्री शिवकुमार शास्त्री :  
 श्री श्री० प्र० श्यामी :  
 श्री स० मो० बनर्जी :  
 श्री मधु लिमये :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार सामान्य बीमे के राष्ट्रीकरण के किसी प्रस्ताव पर विचार कर रही हैं; और

(ख) यदि हां, तो इस मामले में अन्तिम निर्णय कब तक हो जायेगा ?

वित्त मंत्रालय में राज्य मंत्री (श्री कृष्ण चन्द्र पन्त) : (क) सरकार द्वारा सामान्य बीमे के राष्ट्रीकरण के सभी पहलुओं की, जिसमें अन्य तरीकों से लक्ष्यप्राप्ति की सम्भावना भी शामिल है, विस्तृत जांच की जा रही है ।

(ख) कोई शीयाद निर्धारित नहीं की गई है ।

#### Tax Collection

\*677. Shri E. K. Nayanar: Will the Minister of Finance be pleased to state:

(a) the steps taken by Government to tighten up the tax collection machinery with a view to checking evasion of taxes; and

(b) the amount of the tax arrears written off by Government from 1963 upto the end of 1966?

The Minister of State in the Ministry of Finance (Shri K. C. Panik): (a) Some of the steps taken recently to tighten up the tax collection machinery are—

- (i) gradual taking over of recovery work from the State Governments;
- (ii) introduction of functional distribution of work under which the work of collection of tax dues would be entrusted to Income-tax Officers engaged exclusively on this work;
- (iii) periodical review of the arrear tax demands;
- (iv) furnishing of details of assets of the defaulters to Tax Recovery Officers along with tax recovery certificates;
- (v) raising of rate of interest in case of delayed payments from 4 per cent to 6 per cent with effect from 1st April, 1965;
- (vi) recovery of tax from a Director of a company under certain circumstances in case the tax cannot be recovered from the company; and
- (vii) production of tax clearance certificate in respect of transfer of properties whose value exceeds Rs. 50,000.